

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 204 of 2022 | Sanjay Chaturvedi Vs. Anshul Gupta & Ors. With | Arun Saxena | Milan Negi-R1 |
| 2. | Comp. App. (AT) (Ins) No. 211 of 2022 & I.A. No. 1037 of 2022 | Satya Narain Sharma Vs. Anshul Gupta & Ors. | Syed Fahim Ahmed | Nipun Gautam |
| 3. | Comp. App. (AT) (Ins) No. 333 of 2022 | Sanjay Chaturvedi Vs. Shamken Cotsyn Ltd. & Ors. With | Arun Saxena | Dinkar Singh Gagar Garg Rohit Singh-R3 |
| 4. | Comp. App. (AT) No. 157 of 2022 & I.A. No. 3163 of 2022 | Sanjay Chaturvedi Vs. Asset Reconstruction Company Ltd. & Ors. | Arun Saxena | Dinkar Singh |
| 5. | Comp. App. (AT) (Ins) No. 331 of 2022 | G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd. | Shweta Bharti | Amit Meharia Madhavi Divan Aishani Narain Amit Meharia |

For Orders

| | | | | |
|----|--|---|---------------|--|
| 6. | I.A. No. 2588 of 2022 in Comp. App. (AT) (Ins) No. 916 of 2022 | Gaurav Agarwal Vs. CA Devang P Sampat | Naveen Hegde | Gaurav Adusumalli Priyashree Sharma |
| 7. | I.A. No. 3609 of 2022 in Comp. App. (AT) (Ins) No. 954 of 2021 | GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. | Raghav Kakkar | Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2 |

For Admission (Fresh Cases)

| | | | | |
|-----|--|---|-------------------------|---|
| 8. | Comp. App. (AT) (Ins) No. 920 of 2022 | Ajr Infra and Tolling Ltd. Vs. Sutanu Sinha & Ors. With | Prashant Kumar | Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai |
| 9. | Comp. App. (AT) (Ins) No. 922 of 2022 | AJR Infra and Tolling Ltd. Vs. Sutanu Sinha Resolution Professional Patna Highway Projects Ltd. & Ors. | Prashant Kumar | Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai |
| 10. | Comp. App. (AT) (Ins) No. 985 of 2022 | Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. & Ors. | Manisha Pandey | Abhijeet Sinha Sidhartha Sharma Arjun Asthana-R1 Sandeep Bajaj Jitendra Patnaik |
| 11. | Comp. App. (AT) (Ins) No. 1031 of 2022 & I.A. No. 2984 of 2022 | State Bank of India Vs. Solo Metals Pvt. Ltd. | Siddharth Sangal | |
| 12. | Comp. App. (AT) (Ins) No. 1072 of 2022 & I.A. No. 3085 & 3137 of 2022 (With Defects) | Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors. | Raghavendra M. Bajaj | Pooja Mahajan Shristi Kapoor-R1 Abhijeet Sinham Sameer Bansal Prateek Kumar |
| 13. | Comp. App. (AT) (Ins) No. 1109 of 2022 & I.A. No. 3292 of 2022 | Nikhil Gandhi Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd. With | Maulik Nanavati | Dhrupad Vaghani Prachi Johri |
| 14. | Comp. App. (AT) (Ins) No. 1112 of 2022 & I.A. No. 3309 of 2022 | Skil Infrastructure Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd. With | Maulik Nanavati | Dhrupad Vaghani Prachi Johri |
| 15. | Comp. App. (AT) (Ins) No. 1155 of 2022 | Bhavesh Gandhi Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd. | Maulik Navavati | Dhrupad Vaghani |

| | | | | |
|-----|--|---|--------------------|----------------------|
| 16. | Comp. App. (AT) (Ins) No. 1128 of 2022 | Shraddha Buildcon Pvt. Ltd. Vs. The Dhar Textile Mills Ltd. | Vijayesh Atre | |
| 17. | Comp. App. (AT) (Ins) No. 1183 of 2022 & I.A. No. 3569 of 2022 | Bank Of Baroda Vs. Suman Kumar Agarwal & Anr. | Kush Sharma | |
| 18. | Comp. App. (AT) (Ins) No. 1187 of 2022 | Sunrise Industries Vs. Ashok Kumar Gupta & Anr. | Malak Bhatt | |
| 19. | Comp. App. (AT) (Ins) No. 1191 of 2022 | Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors. | Sanjeev Sambasivan | Chitranshul A. Sinha |
| 20. | Comp. App. (AT) (Ins) No. 1192 & 1193 of 2022 | Sandeep Gupta Vs. JM Financial Asset Reconstruction Company Ltd. & Anr. | Kumar Anurag Singh | |
| 21. | Comp. App. (AT) (Ins) No. 1194 of 2022 | Securities and Exchange Board of India Vs. Rajesh Sureshchandra Sheth & Ors. | Pratap Venugopal | |
| 22. | Comp. App. (AT) (Ins) No. 1195 of 2022 | Sukhdev Laljibhai Patel (Director of Corporate Debtor) Vs. Bhadreshwar Vidyut Pvt. Ltd. ('BVPL') & Anr. | Malak Bhatt | |
| 23. | Contempt Case (AT) No. 25 of 2022 in Comp. App. (AT) (Ins) No. 03 of 2022 | Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) | Zain A. Khan | |
| 24. | Contempt Case (AT) No. 26 of 2022 in Comp. App. (AT) (Ins) No. 998 of 2021 | New Okhla Industrial Development Authority Vs. Abhishek Anand | Sourav Roy | |

For Admission (After Notice)

| | | | | |
|-----|--|--|--------------------|--|
| 25. | Comp. App. (AT) (Ins) No. 104 of 2022 | Lora Mitra Rath Vs. Bank of India & Ors. | Abhishek Jain | Aditya Kumar-R1 Anirban Bhattacharya Dhruv Sachdeva-R5 Patita P. Bishwal-RP |
| 26. | Comp. App. (AT) (Ins) No. 245 of 2022 | Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional & Anr. | B. B. Pradhan | Mamta Binani in person Surbhi Anand |
| 27. | Comp. App. (AT) (Ins) No. 246 of 2022 | Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr. | Aaditya Pande | Rubina Khan Rohit Gupta-R2 Kunal Kanungo-R1 |
| 28. | Comp. App. (AT) (Ins) No. 475 of 2022 | Advantz Finance Pvt. Ltd. Vs. Jai Annanya Investments Pvt. Ltd. | Neha Somani | |
| 29. | Comp. App. (AT) (Ins) No. 660 of 2022 | Tejinder Singh Saini Vs. State Bank of India & Anr. With | Ashutosh Kumar | Avinash Mohapatra- R1 Pratim Bayal-R2 |
| 30. | Comp. App. (AT) (Ins) No. 1021 of 2022 | Amardeep Singh Dhanjal Vs. State Bank of India | Abhinandan Gautam | |
| 31. | Comp. App. (AT) (Ins) No. 653 of 2022 | Noble Marine Metals Co WLL Vs. Kotak Mahindra Bank Ltd. & Ors. | Avinash Bhati | Bishwajit Dubey Uday Khare-R2 |
| 32. | Comp. App. (AT) (Ins) No. 689 & 691 of 2022 & I.A. No. 2715 & 2716 of 2022 | Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors. | Anuj Tiwari | Manoj Kumar |
| 33. | Comp. App. (AT) (Ins) No. 735 of 2022 | Shatrughan Sahu Vs. Bakelite Hylam Ltd. & Anr. | Kumar Anurag Singh | Abhijeet Sinha MilanNegi Nikhil Jha-R1 |
| 34. | Comp. App. (AT) (Ins) No. 774 of 2022 | Rahul Arunprasad Patel Vs. State Bank of India With | Henna George | Aakashi Lodha |

| | | | | |
|-----|--|---|--------------------|---|
| 35. | Comp. App. (AT) (Ins) No. 781 of 2022 | Amit Dineshchandra Patel Vs. State Bank of India | Arvind Kumar Gupta | Aakashi Lodha |
| 36. | Comp. App. (AT) (Ins) No. 905 of 2022 | SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. With | Shantanu Singh | Abhishek Anand Nipun Gautam Ishita Sharma |
| 37. | Comp. App. (AT) (Ins) No. 642 of 2022 | SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. | Payal Kakra | Abhishek Anand Prabhat R. Singh-R1 |
| 38. | Comp. App. (AT) (Ins) No. 923 of 2022 | Bhavesh Gandhi Vs. Central Bank of India | Maulik Nanavati | |
| 39. | Comp. App. (AT) (Ins) No. 970 of 2022 | Icons Projects India Pvt. Ltd. Vs. Shipra Estate Ltd. With | Eshna Kumar | |
| 40. | Comp. App. (AT) (Ins) No. 983 of 2022 | Interactive Communication Service (India) Pvt. Ltd. Vs. Shipra Estate Ltd. | Eshna Kumar | Gauri Rishi |
| 41. | Comp. App. (AT) (Ins) No. 1025 of 2022 | Apnagar Builders Pvt. Ltd. Vs. Intense Fitness & Spa Pvt. Ltd. & Ors. | Geetika Sharma | Gaurav Singh-R1 Prithu Garg-R2 |

For Hearing

| | | | | |
|-----|--|---|---------------|---|
| 42. | Comp. App. (AT) (Ins) No. 286 of 2022 (PH) | Central Bank of India Vs. Himmat Steel Foundry Ltd. | Akshat Bajpai | Neha Somani Shaunak Mitra Kunal Godhwani |
| 43. | Comp. App. (AT) (Ins) No. 581 of 2022 (PH) | Bank Of Maharashtra Vs. Manjeet Cotton Pvt. Ltd. & Anr. | Jay Kathrani | Chitranshul A. Sinha Jaskaran S. Bhatia |
| 44. | Comp. App. (AT) (Ins) No. 543 of 2022 | Nishit Patel Vs. Manjulaben Mahdulal Karelia & Anr. | Sanya Kumar | Nausher Kohli Rishabh Danuka-R1 Shikhil Suri-R2 |

| | | | | |
|------------|---|---|---------------|--------------------|
| 45. | Comp. App. (AT) (Ins) No. 579 of 2022 | Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd. | Palak Nenwani | Kumar Anurag Singh |
|------------|---|---|---------------|--------------------|

02:00 PM

For Admission (After Notice)

| | | | | |
|------------|--|---|------------------|---|
| 46. | Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 2246, 2646 & 2663 & of 2022 | Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr. | Siddharth Bhatli | Alok Kumar Somya Yadava Garima Jain-R1 Bishwajit Dubey Aishwarya Gupta-R2 |
|------------|--|---|------------------|---|

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar